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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 831 of 2006

Jabalpur, this the 5th day of December, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Ganesh Prasad,
S/o. Late Ghamma Prasad,
Aged 51 years, Ex-Darwan,
T.No. 47/NIE/SO Grey Iron Factory,
Jabalpur, R/o. H. No. 1762/83(A),
New Shobhapur Colony,
Jabalpur, M.P. – 482009.

Applicant

(By Advocate – Shri Vinod Singh)

VERSUS

1. Union of India,
Ministry of Defence,
Through its Principal Secretary,
Raksha Bhawan, New Delhi.
2. The Secretary/Chairman,
Ordnance Factory Board,
Ordnance House,
10-A, Shahid Khudiram Bose Marg,
Kolkata – 700001.
3. General Manager,
Grey Iron Foundry,
Jabalpur.

Respondents

(By Advocate – Shri S.K. Mishra)

ORDER (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

This Original Application has been filed against the order of the disciplinary authority dated 17.8.2006 imposing the penalty of removal from service on the applicant. The applicant has submitted an appeal Annexure A-26 against the order of the disciplinary authority

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on 28.8.2006 and without waiting for its outcome he^{has} approached this Tribunal. The learned counsel for the applicant submitted that the applicant would be satisfied if the competent authority is directed to decide the appeal of the applicant within a specified time period.

2. Accepting this prayer, we direct the appellate authority i.e. respondent No. 2 to consider the appeal of the applicant dated 28.8.2006 and dispose it of by a detailed and reasoned order within a period of three months from the date of receipt of a copy of this order. Shri S.K. Mishra appeared and was heard on behalf of the respondents.

3. Accordingly, the Original Application stands disposed of.


(A.K. Gaur)
Judicial Member


(Dr. G.C. Srivastava)
Vice Chairman

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पृष्ठान्कन सं जो/न्या.....जयलपुर, दि.....
पतिविति आये निरा...

- (1) सविन, सचिव, जयलपुर, जयलपुर
(2) आदेशक, जयलपुर, जयलपुर
(3) उपस्थित, जयलपुर, जयलपुर
(4) उपस्थित, जयलपुर, जयलपुर
सूचना एवं आवश्यक कार्यवाही हेतु
उप रजिस्ट्रार

Vinod Singh Dary
S.K. Mishra
Dary

28.8.06
on 8/12/06
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